

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.394/(MAH)/2017

CORAM:

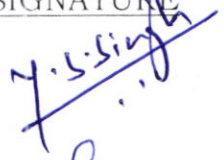
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Shalimar Paints Ltd.
V/s.
Gammon India .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20.	Yajunendra S. Singh	Advocate for Petitioner	
20	P. N. Dixit	Representative of OP Dctor	

ORDER

T.C.P. No. 394/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. Settlement duly signed by both the sides are on record.
3. Petitioner is seeking permission to "Withdraw" the Petition on the "Terms of the Settlement".
4. Accordingly Petition is disposed of as Withdrawn. To be consigned to the Records.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)